

Name of the Corporate Debtor: Bombay Rayon Fashions Limited ; Date of Commencement of CIRP: 07-06-2022; List of Creditors as on: 20-04-2023; Name of IP: Mr. Satish Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10056

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	66909837964	2	66909837964	92.97	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	163738783	5	163738783	0.23	0	0	0	Annexure 4
5	Operational creditors (Workmen)	2026	299178557	1829	40951261	0.06	257869690	357606	0	Annexure 5
6	Operational creditors (Employees)	422	117630629	400	105491974	0.15	0	12138655	0	Annexure 6
7	Operational creditors (Government Dues)	34	7360855679	31	1603892945	2.23	4000826566	1929896	1754206273	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	409	8525451748	395	3141498755	4.37	555283069	4717421568	111248356	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	656952515	0	0	0.00	0	656952515	0	Annexure 9
Total		2899	84033645875	2662	71965411682	100.00	4813979325	5388800240	1865454629	